## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 363 of 2017 in TP No. 199/397-398/NCLT/AHM/2016 C.P. No. 198/397-398/NCLT/AHM/2007

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.11.2017</u>

Name of the Company:

Abhsihek Mohan Gupta.

V/s.

Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE	
1. MR. DHRUY DEWAN	Advocate	original	Alman de la contraction de la	
2. MR. KOSTUBH DEVNANI	<b>* 1</b>	Pertitioner/ Non-Appliant	Joseph	
3. Saurabh Sopariar Senier Advocate With Publian Mathur 4 Misha Barri	Advocates	brigainal Besp. NV. 526	Lunam	
for simphible. 4 to A. Whelce	Molo.	Resp. 2	10.1 De	_
5 Ms. Pooja Bhardway for Trivedis Law Office.	Adu.	Resp. No.7	THE STATE OF THE S	
6. Rohan Shal dang with I Mar kumar	Adrocation	Resp. No.	22d88	

## ORDER

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostumbh Devnani present for Original Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Poonam Mathur present for Original Respondents no. 5 and 6. Learned Advocate Mr. Krishna Mohan Shukla present for Original Respondent no. 3. Learned Advocate Ms. Pooja Bhardwaj i/b Trivedi Law

Office present for Original Respondent no 7. Learned Advocate Mr. Rohan Shah present for Original Respondent no. 2.

Reply filed.

Learned Counsel appearing for applicant represented that he filed an appeal against the order dated 18.09.2017 passed by this Tribunal.

List the matter on 98.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 08th day of November, 2017.